

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.6001/2021 (SWP No.270/2005)

Thursday, this the8th day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd Jamshed, Member (A)

- Naeem-Ul-Rehman Mughal, Aged 37 years, S/o A.R. Mughal, R/o Bhaderwah District Doda.
- Showkat Hussain Bahar,
 Aged 37 years,
 S/o Gh. Rasool Bahar,
 R/o Bahar Abad Sonawari District Baramulla,
 At present Excise Inspector NIC Bari Brahmana,
 Jammu.
- Peer Shamas-Ud-Din Maqbool, Aged 37 years, S/o Peer Mohd. Maqbool, R/o Nowshera Srinagar At present Gujar Nagar, Jammu.
- 4. Mohd. Akbar Hakim, Aged 35 years, S/o Gh. Ali Hakim, R/o GratabalSafapora Tehsil Sonawari, At present Moh. Khatinkan Jammu.
- 5. Suresh Kumar Sharma, Aged 39 years, S/o Shri Badri Nath Sharma, R/o H.No. A/34 Prem Nagar, Miran Sahib, Jammu.
- 6. Sunil Dutt, Aged 38 years, S/o Sh. Jagdish Dutt, H.No.50.W.No.5, Akhnoor Distt. Jammu.
- 7. YudhvirPadha, Aged 39 years, S/o Late Sh. Krishan Lal, The Bishnah Distt. Jammu.
- 8. Farooq Ahmed, Aged 38 years, S/o Ghulam Ahmed, R/o Village Barmashpura Distt. Anantnag.
- 9. Ajit Kumar, aged 35 years, S/o Karand Chand,



- R/o Gurah Beddaran, Teh.P.O. Hiranagar,Distt. Kathua.
- 10. Narinder Singh, Aged 39 years, S/o S.P. Karnail Chand Anthal, H.No. 188 Mohalla Narainya, Kachi Chowni Jammu.
- 11. Vijay Kumar, Aged 38 years, S/o Lt. Sh. Lalman, R/o 545-A Gandhi Nagar, Jammu.
- 12. Tariq Parvez Salaria, aged 39 years, S/o Mohd. Sharif Salaria, R/o H.No. 245, Mohalla Talab, Khatinkan.
- 13. Shamim Ahmed Shamim, Aged 39 years, S/o Gh. Mohd. Rather, R/o Bandipora Tehsil Chadoora District Budgam, At present ChanniHimat Colony, Jammu.
- 14. Ajaz Hassan Chowdhary, Aged 34 years,S/o Gh. Hassan Chowdhary,R/o Handwara District Kupwara,At present Narwal Jammu.
- 15. Naresh Koul aged 38 years, S/o Sh. M.L. Koul, R/o Poonch House, Jammu.
- 16. Rohit Sharma, aged 32 years, S/o Late Col. D.N. Sharma, R/o ChanniHimat, Jammu.
- 17. Anju Anand, Age 31 years, W/o Sh. S.K. Abrol, R/o Shiv Nagar, H.No.67-A/D Jammu.

...Applicants

(Nemo for applicants)

Versus

Jammu and Kashmir Public Service Commission, Through its Secretary, Rail Head Complex, Jammu.

...Respondent

(Mr. Sudesh Mangotra, Deputy Advocate General)

ORDER (ORAL)



Mr. Justice L. Narasimha Reddy:

This T.A. arises out of SWP No.270/2005 filed before the Hon'ble High Court of Jammu & Kashmir, wherein the relief is claimed with reference to a departmental examination, which was conducted in the year 2004. By any standard, it has become infructuous and nothing remains to be decided. Further, there is no representation on behalf of the applicants also. Learned counsel for respondents submits that nothing can be decided at this stage.

2. The TA is, accordingly, dismissed as infructuous.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

July 8, 2021 /sunil/rk/